



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday, 20th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) MRS. PRONITA MORANG

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2070/2021	PRAN KRISHNA DAS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. S C BISWAS MS A DAS MR. P S BISWAS	GA, ASSAM
2	WP(C)/3989/2021	SANTOSH GOYARI Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R AGARWALA MR A AGARWALA	GA, ASSAM SC, APDCL
3	WP(C)/227/2025	JAYANTA KUMAR GOPE AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR. S C BISWAS MS A BORAH MR. A K DAS	SC, SEC. EDU. SC, BTC SC, FINANCE
4	WP(C)/258/2025	ABDUL LATIF PRODHANI AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MS. R CHOUDHURY MR. RASHIDUL ISLAM MD. MEMON AHMED	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 20/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
3)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
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JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 WP(C)/5863/2017	SHAKTI DEY SARKAR Versus THE STATE OF ASSAM and 4 ORS.	MR.H TALUKDAR MS.M DEKA MR.R SARMA	GA, ASSAM SC, DIMA HASAO
2 WP(C)/4706/2020	SADHAN DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR P DEKA MR. B BORAH	GA, ASSAM MRS. D DAS BARMAN (R-5) MR H K SARMA (R-6 & R-7)
3 I.A.(Civil)/7/2023 in MFA/12355/2022	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus BABITA DEVI AND ANR.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. SUDAKSHINA K. MS. P BARUAH
WITH MFA/12355/2022 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus BABITA DEVI AND ANR. A	MR. R GOSWAMI	
4 I.A.(Civil)/2036/2023 in MACApp./8100/2023	LOKNATH DAHAL @ LOKNATH DAHAK GIRI @ LOKNATH SARMAH Versus NATIONAL INSURANCE CO. LTD. AND ANR.	B R DAS MS M BHARATI	MR. K K BHATTA (r-1)
WITH MACApp./8100/2023 (Filing Number)	LOKNATH DAHAL @ LOKNATH DAHAK GIRI @ LOKNATH SARMAH Versus NATIONAL INSURANCE CO. LTD. AND ANR. A	B R DAS	
5 WP(C)/2418/2023	MANJULA KALITA PATHAK Versus THE SBI LIFE INSURANCE COMPANY LTD AND 13 ORS	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	GA, ASSAM MR. N J GOGOI (R7, SC, A S A M B) MR. N J GOGOI (R-7) SC, AGRI. DEPARTMENT SC, HEALTH
6 WP(C)/2969/2023	ANURAG SARMA Versus THE STATE OF ASSAM AND 4 ORS	MS. G BORAH MS RIMA DAS	SC, APSC SC, TRANSPORT
7 I.A.(Civil)/3576/2023 in MACApp./12174/2023	SELIMA KHATUN Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND ANR.	MR. S AHMED MR M RAHMAN MS. M. KHATUN MS N AKTAR	

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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1	WP(C)/3808/2017	RUPALI DUTTA Versus THE STATE OF ASSAM and 10 ORS.	MS.I DEKA MR.R SARMA	GA, ASSAM MS.R GOSWAMI(R-10) SC, ELEMENTARY EDUCATION
2	WP(C)/4240/2017	RAJYOGA CENTRE, PRAJAPITA BRAHMA KUMARIES ISWARIYA VISWA VIDYALAYA Versus THE STATE OF ASSAM and 6 ORS.	MR.P K DAS MS.S SARMAH	GA, ASSAM MS. M PATHAK (R-7) SC, DIMA HASAO MRS. R B BORAH(R-7)
3	WP(C)/5078/2017	DHANI RAM KONWAR Versus THE STATE OF ASSAM and 5 ORS.	MR.A KONWAR MS.P BORGOHAIN MR.P SAIKIA	MR.C BARUAH GA, ASSAM SC, AG SC, FINANCE
4	WP(C)/6218/2017	MAMATA CHAKRABORTY Versus THE STATE OF ASSAM AND 5 ORS	MR. S CHOUDHURY MR. S BARUA	SC, ELEMENTARY EDUCATION
5	WP(C)/7251/2017	SILCHANG GPSS LTD. Versus THE STATE OF ASSAM and 7 ORS.	MR.B RAHMAN MR.S CHOUDHURY	SC, FCSCA GA, ASSAM MRS. D L DEKA
WITH				
6	WP(C)/6141/2017	SILCHANG GPSS LTD Versus THE STATE OF ASSAM AND 7 ORS	MR.M U MONDAL MSN NASRIN MDI H KHAN	SC, FCSCA GA, ASSAM R1-7
7	WP(C)/7874/2017	KAMAL UDDIN CHOUDHURY and 2 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR. S ROY MR. M H LASKAR	GA, ASSAM MR. J ROY, LEARNED COUNSEL, HPC
8	CRP/179/2023	SATRUGHAN SINGH Versus BISHWAMITRA GUWALA AND 3 ORS	MR S KHOUND MS. N BORAH	MR. A K SINGH (R-1,2,3)

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